GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA
UNSTARRED QUESTION NO.1636
TO BE ANSWERED ON 6TH AUGUST, 2024

BPL CARD HOLDERS IN KARNATAKA

1636   SHRI LAHAR SINGH SIROYA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a)   the number of families belonging to the Below Poverty Line – Antyodaya Anna Yojana (AAY) and Priority Households (PHH) categories, eligible for the Pradhan Mantri Garib Kalyan Anna Yojana (PM-GKAY) in Karnataka;

(b)   the number of people having BPL cards in Karnataka; and

(c)   the steps taken/being taken to rectify and ensure only eligible beneficiaries/families receive the benefits of the scheme?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBHANIYA)

(a) & (b):   Identification of beneficiaries under the Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) is under two categories- households covered under Antyodaya Anna Yojana (AAY) to the extent specified by the Central Government and the remaining households as priority households to be identified by the State Governments/ Union Territories (UT) Administrations as per criteria evolved by them, within the coverage determined for the State/UT. There is no BPL category under the Act.

.....2/-

The State Government of Karnataka has identified the beneficiaries under PMGKAY upto maximum permissible limit i.e. 401.93 lakh persons. The category wise number of beneficiaries covered under the PMGKAY in the State of Karnataka is as below:

(In lakh)

Antyoda Anna Yojana		PHH Persons	Total Persons
Households	Persons		
10.97	43.91	358.02	401.93

(c):   The Central Government has issued advisory, from time to time, to all the States/Union Territories to identify all eligible and poor persons/ households including vulnerable Sections of the Society for inclusion under the PMGKAY.

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